

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 76
ANSWERED ON 03.02.2025

ADOPT A HERITAGE SCHEME

76. SHRI ASADUDDIN OWAISI:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has launched the second phase of the Adopt A Heritage scheme and if so, the details thereof;
- (b) the list of heritage sites being considered for adoption under this scheme;
- (c) the list of heritage sites which have been adopted till date, along with the date of adoption and the name of the organisation/agency involved; and
- (d) the list of modifications proposed by the adopting organisation / agency for the adopted monuments?

ANSWER

THE MINISTER FOR CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) The “Adopt A Heritage” programme was first launched by the Ministry of Tourism in September 2017. A revamped version titled “Adopt A Heritage 2.0” was launched by the Ministry of Culture in September 2023. The program seeks to provide a framework for collaboration with private and public sector companies/NGOs/trusts/societies, etc. to develop/provide amenities in Protected Monuments through their CSR funds to enhance the visitors’ experience and make the adopted monument visitor-friendly. The amenities are categorized into four broad categories: Hygiene, including toilets, drinking water, waste management, baby care rooms, etc.; Accessibility, including pathways, barrier-free access, battery operated vehicles, signage, landscaping, Wi-Fi facility, parking, etc.; Safety, including CCTV, lighting, illumination, cloakrooms, first aid kits, etc.; and Knowledge, including publications, souvenir kiosks, cultural/light and sound shows, AR/VR tools, cafeteria, etc.
- (b) & (c) The program is open for all protected monuments. Under this program, 21 MoUs have been executed between Archaeological Survey of India and partnering entities so far across various states. Details of the monuments adopted so far are attached in Annexure.
- (d) The adopting organisation/agency is not permitted to carry out any modification in the structure of the adopted monuments. They are only permitted to develop/provide defined amenities for visitors with the approval of the Archaeological Survey of India to enhance the visiting experience.

Annexure

ANNEXURE REFERRED TO IN REPLY PART (b & c) OF THE LOK SABHA UNSTARRED QUESTION NO. 76 FOR 3.2.2025

LIST OF PROTETED MONUMENTS ADOPTED BY PARTNERING ENTITIES UNDER ADOPT A HERITAGE 2.0 PROGRAM

S. No.	MONUMENT/SITE MUSUEM	STATE	PARTNER ENTITY	DATE OF SIGNING OF MEMORANDUM OF UNDERSTANDING
1.	Agra Fort, Agra	Uttar Pradesh	Ease My Trip Foundation	12.3.2024
2.	Mehrauli Archaeological Park, Delhi	Delhi	Sabhyata Foundation	12.3.2024
3.	Buddhist Stupa, Kesariya, Champaran	Bihar	IDD Trade Council	12.3.2024
4.	Safdarjung Tomb, Delhi	Delhi	Sabhyata Foundation	12.3.2024
5.	Western Group of Temples, Khajuraho	Madhya Pradesh	Ease My Trip Foundation	12.3.2024
6.	Kailasanatha temple, Kanchipuram	Tamil Nadu	Cholamandalam Investment and Finance Company Limited	12.3.2024
7.	Sun temple, Konark	Odisha	Ease My Trip Foundation	12.3.2024
8.	Elephanta Caves, Gharapuri	Maharashtra	Mahesh Enterprises and Infra India Private Limited	12.3.2024
9.	Upper Fort Aguada, Goa	Goa	Drishti Lifesaving Pvt Ltd	12.3.2024
10.	Purana Qila, Delhi	Delhi	Sabhyata Foundation	12.3.2024
11.	Qutub Minar, Delhi	Delhi	Ease My Trip Foundation	12.3.2024
12.	Humayun's Tomb, Delhi	Delhi	Sabhyata Foundation	12.3.2024
13.	Jantar Mantar, Delhi	Delhi	Powerlinks Transmission Ltd	12.3.2024
14.	Group of Monuments, Hauz Khas, Delhi	Delhi	Tata Power Trading Pvt. Ltd	12.3.2024
15.	Ugrasen ki Baoli, Delhi	Delhi	Zee Aakash	12.3.2024
16.	Delhi Gate, Delhi	Delhi	Redtape Ltd	2.7.2024
17.	Kashmere Gate & Mori Gate, Delhi	Delhi	Redtape Ltd	2.7.2024
18.	Rock Shelters of Bhimbetka	Madhya Pradesh	HEG Ltd.	2.7.2024
19.	Ajmeri Gate, Delhi	Delhi	Redtape Ltd	27.8.2024
20.	Madarasa Mahmud Gawan, Bidar	Karnataka	Shaheen Group of Institutions	27.8.2024
21.	Archaeological Site Museum, Hampi	Karnataka	JSW Ltd.	18.11.2024